

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **13.08.2026** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 385/2026 For Stay IA No. 1103/2026 For Condone Delay IA No. 1104/2026 Delay in refiling IA No. 1105/2026	Gulam Mustafa Enterprises Pvt Ltd Vs Piramal Enterprises Limited	Mr. Arjun Rao	
2.	Comp App (AT) (CH) (Ins) No. 371/2026 For Stay IA No. 1056/2026	Refex Industries Ltd Vs Ebenezar Inbaraj, Liquidator of Landmark Housing Projects Chennai Pvt Ltd	Ms. Lakshana Viravalli	Mr.B Thilak Narayanan For Caveator
3.	Comp App (AT) (CH) (Ins) No. 388/2026 To dispense with IA No. 1120/2026 For Stay IA No. 1121/2026	SP Coal Resources Pvt Ltd Vs Anantha PVC Pipes Pvt Ltd,Rep by S Ganapathi Rao	Mr. P Jesus Moris Ravi	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 188/2023 For Directions IA No. 605/2023 For Exemption IA No. 606 & 607/2023 (Interim Order)	Sukakumar Puvi Kumar, Suspended Director of Kavi Protein and Feed Pvt Ltd Vs Pavitra Vyas, RP of Kavi Protein and Feed Pvt Ltd & 2 Ors	Ms. Kinjal Goyal	Mr.Raghuram Cadambi R1 Mr.S Karunamoorthy R2 Mr. Ramaswamy Meyyappan - R3
5.	IA No. 1131/2026 (To implead) in Comp App (AT) (CH) No. 93/2025 For Urgent Hearing IA No. 883/2025 For Stay IA No. 884/2025 (Interim Order)	Kovai Purani Finance Pvt Ltd & 4 Ors. Vs S Narayanaswamy	Ms. S Manjula Devi	Mr. Prithvi Raj JS

6.	IA No. 636/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 622/2025 For Stay IA No. 1727/2025 For Exemption IA No. 1728/2025	Lulu India Shopping Mall Private Limited Vs Katterra India Pvt Ltd through its RP, Pankaj Srivastava WITH	Mr. Pradeep Joy	
7.	IA No. 105/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 45/2026 For Stay IA No. 104/2026 For Exemption IA No. 106 & 107/2026	Lulu India Shopping Mall Private Limited Vs Katterra India Private Limited & Anr WITH	Mr. Pradeep Joy	Mr. Anirudh Krishnan R2
8.	IA No. 189/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 72/2026 For Exemption IA No. 186 & 187/2026 For Stay IA No. 188/2026	Lulu IT Infrabuild Pvt Ltd Vs Katterra India Pvt Ltd, through its RP, Pankaj Srivastava & Anr	Mr. Pradeep Joy	Mr. Anirudh Krishnan R2
9.	IA No. 1733/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 624/2025 For Exemption IA No. 1732/2025	S Venkataraman Suspended Director of Shriram Land Development Pvt Ltd Vs Krishnaswamy Vasudevan, RP of Shriram Land Development Pvt Ltd & 3 Ors.	Mr. Pawan Jhabakh	
10.	IA No. 693/2026 (For Condone Delay) & IA No. 694/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 246/2026 For Stay IA No. 692/2026	Nualco Pvt Ltd Vs K Murali Krishna Prasad, RP of Raine Industries & Engineering Pvt Ltd & 2 Ors.	Ms. Anandha Lakshmi	Mr. B Dhanaraj R2
11.	IA No. 837/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 294/2026	TSN Raja, Liquidator of VNR Infrastructure Ltd Vs G Praveen Kumar & 2 Ors.	Mr. T Ravichandran	

Admission - Notice Ordered

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (CH) (Ins) No. 573/2025	State Bank of India Vs KS Raju	Mr. ML Ganesh	

13.	Comp App (AT) (CH) No. 10/2026	Tono Thomas Vs Nowon Technologies Pvt Ltd & 7 Ors	Mr. K Gowtham Kumar	Mr. Nikhilesh M Rao R8
14.	Comp App (AT) (CH) (Ins) No. 28/2026 For Stay IA No. 64/2026	Parkview Developers Pvt Ltd, Member of the Committee of Creditors Vs SDU Travels Pvt Ltd (In Liquidation) &4 Ors WITH	Mr. C Harsha Raj	
15.	Comp App (AT) (CH) (Ins) No. 30/2026 For Stay IA No. 69/2026	Ronojoy Dasgupta Vs Ahsan Ahmed, RP of SDU Travels Pvt Ltd & 4 Ors	Ms. Vandana Parasuram	
16.	Comp App (AT) (CH) No. 47/2026	Bangalore Softsell Ltd Vs Registrar of Companies Karnataka	Mr. S Vivekananda	
17.	Comp App (AT) (CH) (Ins) No. 93/2026	Anil Kumar Ojha Promoter and Managing Director (Suspended), SLO Industries Ltd Vs Revathi S Raghunathan Liquidator of SLO Industries Ltd	Mr. Anil Kumar Ojha Party-in-person	
18.	Comp App (AT) (CH) (Ins) No. 184/2026	Aakruti Nirmitti Limited Vs Baladi Shekar Shetty Erstwhile Liquidator of the Corporate Debtor & 2 Ors.	Mr. Ravi Rajagopalan	

Old Cases

(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	TA (AT) No. 47/2022 (Comp App (AT) No. 286/2019)	Propcare Developers Pvt Ltd Vs Lanco Hills Technology Park Pvt Ltd & 9 Ors	Mr. Y Suryanarayana	Mr. K Ravindranath R1 R7
20.	TA (AT) No. 245/2021 (Comp App (AT) (Ins) No. 767/2020 For Exemption IA No. 2055/2020)	Stressed Assets Stabilisation Fund SASF Vs Punjab National Bank & 13 Ors	Mr. Sidhartha Barua	Mr. Rohit Anand Das R1 R3 R6-R8, R11-R12 Mr. T Ravichandran R2
21.	TA (AT) No. 252/2021 (Comp App (AT) (Ins) No. 967/2020)	Omkara Assets Reconstruction Pvt Ltd Vs Sethi Engineers and Foundry Ltd.	Mr. Varun Srinivasan	Mr. Y Suryanarayana

22.	Comp App (AT) (CH) No. 37/2021 IA No. 489/2021 For Additional Docs IA No. 1457/2025	Naina Manchanda & 2 Ors. Vs SM Kannappa Automobiles Pvt Ltd & 5 Ors	Ms. V Gangabai	Mr. Smaran Shetty R1 R2 R4 R6 Mr. Pradeep Nayak R5
23.	Comp App (AT) (CH) No. 46/2021 To dispense with IA No. 551/2021	Espin Infosystems Pvt Ltd Vs The Registrar of Companies & Anr	Mr. P Thangaraj	Mr. P Raj Kumar Jhabakh- R2
24.	Comp App (AT) (CH) (Ins) No. 68/2023 To Dispense with IA No. 249/2023	Kamal Babbar Vs KN Rajkumar Suspended Director of Corporate Debtor & 10 Ors	Ms. Rubina Q	Mr. CV Shailandhran R3 - R6 Mr. Sandeep Kumar Ambalavanan R9 R11
25.	Comp App (AT) (CH) (Ins) No. 290/2023	Jain Irrigation Systems Ltd. Vs EID Parry (India) Ltd	Mr. BSV Prakash Kumar	S. Ramasubramaniam & Associates

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024 For Stay IA No. 372/2026 For Urgent Listing IA No. 568/2026	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr. Sriram Venkatavaradan	Mr. Pranava Charan
27.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 382/2026 For Urgent Listing IA No. 569/2026	L Ramalakshamma Vs State Bank of India Stressed Assets Management Branch	Mr. Sriram Venkatavaradan	Mr. Pranava Charan
28.	Comp App (AT) (CH) (Ins) No. 147/2025 For Stay IA No. 397/2025 For Urgent listing IA No. 398/2025	Dr. K Shashidhar Vs Central Bank of India & Anr. WITH	Mr. Anirudh Krishnan	Mr. D Ebenezer Inbaraj R1
29.	Comp App (AT) (CH) (Ins) No. 148/2025 For Urgent listing IA No. 399/2025	Dr. K Shashidhar Vs Central Bank of India & Anr.	Mr. Anirudh Krishnan	
B. Without Interim Order				
30.	Comp App (AT) (CH) No. 62/2024 For Stay IA No. 880/2024	Beena Thomas Vs Mohamed Biju & 2 Ors	Mr. Pranava Charan	Mr. Mohan Pulickkal R1- R3

31.	Comp App (AT) (CH) No. 13/2025 For Stay IA No. 174/2025	Vision Broadband Services Pvt Ltd & Anr. Vs SY Sri Kumar Vision Broadband Services Pvt Ltd	Mr. K Manivannan	
32.	Comp App (AT) (CH) (Ins) No. 205/2025 For Stay IA No. 581/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 2 Ors Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
33.	Comp App (AT) (CH) (Ins) No. 208/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. Varun Srinivasan R1 Mr.S Sathiyarayanan R2 Mr. K Pawan Jhabakh R3
34.	Comp App (AT) (CH) (Ins) No. 209/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs Revathi S Raghunathan & Anr. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh R1
35.	Comp App (AT) (CH) (Ins) No. 211/2025 For Stay IA No. 588/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 3 Ors. Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
36.	Comp App (AT) (CH) (Ins) No. 212/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs CA S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors	Mr. Anil Kumar Ojha Party-in-person	Mr. Varun Srinivasan R1 Mr. K Pawan Jhabakh R3
37.	Comp App (AT) (CH) (Ins) No. 220/2025	Anil Kumar Ojha Promoter & Managing Director (Suspended) of SLO Industries Ltd. Vs CS C Ramasubramaniam	Mr. Rahul M Shankhar	Mr.S Sathiyarayanan
38.	Comp App (AT) (CH) (Ins) No. 243/2025 For Exemption IA No. 682/2025	Revathi S Raghunathan Liquidator of SLO Industries Ltd Vs Anil Kumar Ojha Promoter and Managing Director (Suspended), SLO Industries Ltd & 2 Ors	Mr. K Pawan Jhabakh	

39.	Comp App (AT) (CH) (Ins) No. 288/2025 For Stay IA No. 1064/2025 For Urgent listing IA No. 1065/2025	The Deputy Commissioner of CGST & Central Excise Vs Revathi Raghunathan Liquidator of SLO Industries Ltd	Ms. Revathi Manivannan	Mr. K Pawan Jhabakh
40.	Comp App (AT) (CH) (Ins) No. 653/2025 For Exemption IA No. 1816/2025 For Stay IA No. 1817/2025	Kalvakuntla Sudhir Rao Vs State Bank of India & Anr. WITH	Mr. Sharath Chandran	Mr. Pranava Charan R1
41.	Comp App (AT) (CH) (Ins) No. 654/2025 For Stay IA No. 1818/2025 For Exemption IA No. 1819/2025	Kalvakuntla Suhan Rao Vs State Bank of India & Anr.	Mr. Sharath Chandran	Mr. Pranava Charan R1
42.	Comp App (AT) (CH) (Ins) No. 215/2026 For Stay IA No. 606/2026 (With defects)	SSR Kishen (Also known as SRS Kishen) Personal Guarantor of Terry Gold India Ltd. Vs Omkara Asset Reconstruction Pvt Ltd & 2 Ors. WITH	Ms. B Nishitha	Mr. Dishit Bhattacharjee R3
43.	Comp App (AT) (CH) (Ins) No. 216/2026 For Stay IA No. 608/2026 (With defects)	Ajay Singh, Personal Guarantor of Terry Gold India Ltd. Vs Omkara Asset Reconstruction Pvt Ltd & 2 Ors.	Ms. B Nishitha	Mr. Dishit Bhattacharjee R3

12:45 PM

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
44.	Comp App (AT) (CH) No. 77/2026 For Urgent Listing IA No. 1053/2026 For Stay IA No. 1054/2026	M B Mahalakshmi Vs Montane Shipping Pvt Ltd & 7 Ors.	Ms. Harini BA	Ms. Subathra Mylsamy R3

02:00 PM

**In the Court of Hon'ble Mr. Justice Yogesh Khanna, the Officiating Chairperson
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 77/2022	Aruppukottai Shri Ramalinga Spinners Pvt Ltd Vs D Senthilkumar&9 Ors WITH	Mr. H Karthik Seshadri	Mr.AR Ramanathan R1 Mr. Bhagavath Krishnan- R4-R6 Mr.Surya Teja SS Nalla R7 Ms. Priyadarshini Natarajan- R8 Mr. Ashwin Shanbhag R10
2.	Comp App (AT) (CH) No. 79/2022 Contempt Case No. 7/2023	Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Mr. Ashwin Shanbhag	Mr. Bhagavath Krishnan- R3-R5 Mr.Surya Teja SS Nalla R6 Ms. Priyadarshini Natarajan- R7 Mr. NP Vijaykumar R8 Mr. H Karthik Seshadri R9 Mr. AR Ramanathan R10
3.	Comp App (AT) (CH) No. 81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Lakshana Viravalli	Mr. Bhagavath Krishnan R3-R5 Mr.Surya Teja SS Nalla R6 Mr. Ashwin Shanbhag R8 Mr. H Karthik Seshadri R9 Mr. AR Ramanathan R10
4.	Comp App (AT) (CH) No. 82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298,1188/2023 & 642/2026 For Urgent Hearing IA No. 257/2026	D Kothai Vs D Senthil Kumar&9Ors WITH	Mr. Surya Teja SS Nalla	Mr. Bhagavath Krishnan R3, R5 & R6 Mr. Ashwin Shanbhag R7 Mr. H Karthik Seshadri R8 Ms. Priyadarshini Natarajan- R9
5.	Comp App (AT) (CH) No. 83/2022 Contempt Case No.7/2022 For Directions IA No. 99, 1190/2023 IA No. 883/2023	T R Dhinakaran & 3 Ors Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors WITH	Mr. Bhagavath Krishnan	Mr.AR Ramanathan R2 Mr. Surya Teja SS Nalla R3 Ms. Priyadarshini Natarajan- R4 Mr. Ashwin Shanbhag R6 Mr. H Karthik Seshadri R7

6.	Contempt Case (AT) No. 01/2025 in Comp App (AT) (CH) No. 82/2022	D Kothai Vs D Senthilkumar&9 Ors	Mr. C Vigneswaran	Mr. AR Ramanathan R2
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INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
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